

**Water Logging**

4145. SHRI KISHAN SINGH SANGWAN:  
SHRI RAGHUVANSH PRASAD SINGH:  
SHRI RAJ NARAIN PASSI:

Will the PRIME MINISTER be pleased to state:

(a) the total cultivable land affected in the country due to water logging, State-wise;

(b) whether the Union Government have received any proposal from any State Government for draining of water in the water logged area; and

(c) if so, the decision taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) As per the estimation of Ministry of Agriculture (1984-85) an area of 85.26 lakh hec is affected in the country by waterlogging. However, the Working Group constituted by Ministry of Water Resources estimated (1991) this problem in 24.56 lakh ha in irrigated commands. These areas are inclusive of cultivable land. The State-wise detail is given in the statement I and II enclosed.

(b) and (c) Yes, Sir. The Ministry of Water Resources have cleared those schemes for reclamation of waterlogged areas including drainage in principle which are in conformity with the financial and technical norms set under Centrally sponsored Command Area Development Programme.

**Statement-I**

*Statewise details of waterlogged areas in the country based on Ministry of Agriculture (1984-85) assessment*

(unit : '000 ha)

Sl.No.	State/UT	Waterlogged Area
1	2	3
1.	Andhra Pradesh	339
2.	Assam	450
3.	Bihar	707

1	2	3
4.	Gujarat	484
5.	Haryana	620
6.	Jammu & Kashmir	10
7.	Karnataka	10
8.	Kerala	61
9.	Madhya Pradesh	57
10.	Maharashtra	111
11.	Orissa	60
12.	Punjab	1090
13.	Rajasthan	348
14.	Tamil Nadu	18
15.	Uttar Pradesh	1980
16.	West Bengal	2180
17.	UTs	1
Total		8526 (85.26 lakh ha)

**Statement-II**

*Statewise details of waterlogged areas in the country based on Working Group constituted by Ministry of Water Resources (1991)*

(Unit : '000 ha)

Sl.No.	State/UT	Waterlogged Area
1.	Andhra Pradesh	266.40
2.	Bihar	619.70
3.	Gujarat	172.59
4.	Haryana	249.00
5.	Himachal Pradesh	0.20
6.	Jammu & Kashmir	1.50
7.	Karnataka	24.54
8.	Kerala	11.61
9.	Madhya Pradesh	73.12
10.	Maharashtra	15.35
11.	Orissa	196.26
12.	Punjab	200.00
13.	Rajasthan	179.50
14.	Tamil Nadu	16.19
15.	Uttar Pradesh	430.00
<b>Total</b>		<b>2455.96</b> (24.56 lakh ha)

**Small Power Projects**

4146. SHRI MADHAV RAO PTAIL: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Maharashtra has sought any assistance from the Union Government for setting up the small power project in the State during the Eighth Five Year Plan;

(b) if so, the details thereof; and

(c) the amount sanctioned and disbursed by the Union Government thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK):

(a) to (c) Ministry of Non-Conventional energy Sources has supported Karanjawan (1x3000 KW) small hydro power project in Nasik district with subsidy of Rs. 170.45 lakhs, Chalkewadi Wind Farm project (2 MW) in Satara district with subsidy of Rs. 384 lakhs and 10 Biomass Gasifier systems with total capacity of 1409 KW with subsidy of Rs. 18.76 lakh to the State Government of Maharashtra during the Eighth Five Year Plan. An amount of Rs. 519.62 lakhs have been released by the Ministry for these projects.

[*Translation*]

**Training Programme for Farmers in Food Processing Units**

4147. SHRI JAGDAMBI PRASAD YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to formulate any comprehensive training programme to train the farmers in food processing so that they may sell their produce after processing them so as to earn more profits; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) and (b) The Ministry of Food Processing Industries is implementing a Plan Scheme relating to Person Power Development in Food